

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2002**  
ANSWERED ON- 08/08/2024

**VISA DELAYS FOR TECHNICIANS FROM CHINA**

2002. SHRI MALLIKARJUN KHARGE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether Government is working towards a framework to cut visa delays for engineers and technicians from China;
- (b) if so, the details thereof;
- (c) whether Government has received any representations or complaints from business firms in the country regarding visa delays for engineers and technicians from China; and
- (d) if so, the details thereof, including names of such businesses, their reasons for engaging Chinese engineers and technicians, etc.?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a & b) In order to support the Make in India initiative, the Government authorises the issue of business visas to foreign nationals, including to Chinese nationals (specialists/engineers/technical people), being engaged by Indian companies under the Production Linked Incentive (PLI) Scheme or any other similar schemes of the Government. PLI associated industries in both Public and Private Sector are eligible for this facility.

(c & d) Visas are issued based on extant rules of the Government. Government of India has generally followed a facilitative approach towards business and employment visa in order to support domestic manufacturing, within the bounds of the relevant rules and policy.

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